

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 408 of 2025**

IN THE MATTER OF:

Mathewkutty T.L. and Anr. ...Applicant
VERSUS
Delhi Pollution Control Committee & Ors. ...Respondent

MEMO OF PARTIES (As Per ORDER DATED 11.11.2025)

Mathewkutty T.L. and Anr. ... Applicant

VERSUS

1. Member Secretary, Delhi Pollution Control Committee
Building, 4th & 5th Floor ISBT, GT Karnal Road,
Kashmere Gate, New Delhi, Delhi 110006
Email: msdpcc@nic.in **(RESPONDENT NO.1)**
2. Commissioner, Municipal Corporation of Delhi
Dr. S.P.M. Civic Centre, Minto Rd, SKD Basti,
Press Enclave, Ajmeri Gate, New Delhi, Delhi, 110002
Email: commissioner@mcd.nic.in **(RESPONDENT NO.2)**
3. Member Secretary, Central Pollution Control Board
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
Email: mccb.cpcb@nic.in **(RESPONDENT NO.3)**
4. District Magistrate, East Delhi
Office of District Magistrate (East),
L.M. Bund, Shastri Nagar, Delhi-110031
Email: dceast@nic.in **(RESPONDENT NO.4)**
5. Vice Chairman, Delhi Development Authority
Vikas Sadan, INA, New Delhi-110023
Email: vcdda@dda.org.in **(RESPONDENT NO.5)**
6. Delhi Jal Board
Through the CEO,
Varunalaya Complex, Delhi Jal Board, Staff Colony,
Jhandewalan Extension, Jhandewalan,
New Delhi, Delhi, 110055
Email: ceodelhi.djb@nic.in **(RESPONDENT NO.6)**